

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5343
ANSWERED ON:28.04.2010
VACANCIES IN CML SERVICES
Patel Shri Bal Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to increase the number of vacancies in Civil Services for the coming years;
- (b) if so, the details thereof and the number of vacancies to be filled through the UPSC in Civil Services, especially in IPS and IAS posts;
- (c) whether the Government has considered the one man Commission headed by retired IPS officer Kamal Kumar's recommendations for a hike in IPS post due to the internal security requirement;
- (d) if so, the details of the recommendations in this regard; and
- (e) the time by which the Government is likely to consider the recommendations?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs. (SHRI PRITHVIRAJ CHAVAN)

(a) & (b) : Yes, Sir. The details of number of vacancies to be filled up in Civil Services Examination (CSE), 2009 and CSE, 2010 in respect of IAS and IPS are as under :-

CSE Year IAS IPS

2009 131 130

2010 150 150

(c) to (e) : Ministry of Home Affairs had engaged the services of Shri Kamal Kumar, IPS (Retired) for making a realistic assessment of shortage of IPS officers in State Cadres in view of growing needs of internal security. It was recommended by him that for determining the Cadre Strength a realistic scientific approach be followed by revisiting the guidelines for Cadre review. Accordingly guidelines have been revised and circulated to the States for needful. The revised guidelines are as under :-

While reviewing the cadre, the posts which are in existence in ex-cadre having long term requirement will be encadred;

New posts, which do not exist as ex-cadre will be included in cadre if their requirement is functionally justified and they are needed for a long period;

In determining the strength of a cadre of IPS, special problems of State like border security, coastal security, mega city policing, LWE/insurgency/Terrorism, organized/high-tech crime, ec. will be duly considered;

The proposed cadre structure as far as possible should be in the ratio of 2:7.5: 20.5:20:50 for the post of DG, ADG, IG, DIG and SP respectively.

The posts which already exist in the cadre but have been kept vacant or in abeyance, as they are not required, will be considered for de-cadrement;

#The increase in cadre of a State should be such that it would be reasonably practicable to fill the existing/additional vacancies within a period of 3 to 5 years.